

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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C.P No. 1131/(MAH)/2017

**CORAM:**

### Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Ocean Masters LLC.  
V/s.  
Varun Global Ltd.

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Kunal Mehta	Counsel for Operational Creditors	
2	Mr. Vishal Jathar	Advocate i/b India Law Alliance For Operational Creditors	

## ORDER

**CP 1131/I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel for production of statement of account of the Corporate Debtor in the books of the Operational Creditor, list this matter on 11.1.2018.

V. NALLASENAPATHY  
Member(Technical)

M. K. SHRAWAT  
Member (Judicial)